

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**ND S ART WORLD PRIVATE LIMITED**  
**OPERATING IN BUSINESS OF ORGANIZING, MAINTAINING, OPERATING**  
**REPLICAS OF HISTORICAL MONUMENTS AND PROVIDING FACILITIES AND**  
**SERVICES AT MAHARASHTRA & ACROSS INDIA**  
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN & CIN/LLP No.	<b>ND S ART WORLD PRIVTE LIMITED</b> <b>CIN: U74999MH2002PTC138153</b>
2.	Address of the Registered Office	S. No. 14-3, 15-3, 17-2, at Village Hatnoli, Taluka Khalapur, Raigad-410207 Maharashtra
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Maharashtra
5.	Installed capacity of main products/services	As informed by the Corporate Debtor, as on the Insolvency Commencement date (25 <sup>th</sup> July 2023), the Corporate Debtor has Studio at Karjat
6.	Quantity and value of main products/ services sold in last financial year	As per Financial Statement as on 2021-2022, Revenue from Operations (Standalone) of Rs. 35.90 Cr. Please refer the financial statement of the Corporate Debtor for further details.
7.	Number of employees/workmen	As per the details received by the Corporate Debtor, as on the Insolvency Commencement date (25 <sup>th</sup> July 2023), the Corporate Debtor has 47 employees/workmen
8.	Further details including last available financial statements (with schedules) of two years, list of creditors are available at URL	For last available financial statements email at: <a href="mailto:cirp.ndsart@gmail.com">cirp.ndsart@gmail.com</a> For List of Creditors at: <a href="mailto:cirp.ndsart@gmail.com">cirp.ndsart@gmail.com</a> Detailed invitation of expression of interest with relevant dates for subsequent events of the process, email at: <a href="mailto:cirp.ndsart@gmail.com">cirp.ndsart@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	For details invitation of expression of interest email at: <a href="mailto:cirp.ndsart@gmail.com">cirp.ndsart@gmail.com</a>
10.	Last date of receipt of express of interest	08-10-2023
11.	Date of issue of provisional list of prospective resolution applicants	18-10-2023
12.	Last date of submission of objections of provisional list	23-10-2023
13.	Date of issue of final list of prospective resolution applicants	02-11-2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	07-11-2023

  


15.	Last date for submission of resolution plans	07-12-2023
16.	Process email ID to submit EOI	<a href="mailto:cirp.ndsart@gmail.com">cirp.ndsart@gmail.com</a>



**Jitender Kothari**  
**Resolution Professional**  
**For ND S ART WORLD PRIVATE LIMITED**  
**Reg. No. IBBI/IPA-001/IP-P00540/2017-18/10965**  
**AFA No. AA1/10965/02/040924/105985 valid upto 04/09/2024**  
Address :702, Orchid A Wing, Evershine Park CHS,  
Off Veera Desai Road, Andheri West, Mumbai-400053

Date: 23-09-2023  
Place: Mumbai



